

**Dr. K. L. Shrimali:** This detail I cannot supply now.

**Shrimati Kamlendu Mati Shah:** Is it true that we cannot get teachers for these schools because the pay is not enough and, if so, is Government thinking of increasing the pay?

**Dr. K. L. Shrimali:** That question is already before Government and they are taking steps.

#### FLYING SAUCERS

\*2359. **Shri Wodeyar:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that flying saucers were seen in Ludhiana on the 15th January, 1956 accompanied by an oblong plume smoke in the sky; and

(b) if so, whether Government have investigated the matter ?

**The Minister of Natural Resources (Shri K. D. Malaviya):** (a) and (b). Apart from newspaper reports, Government have no information on the subject.

**Shri Wodeyar:** May I know what are the real findings of the U.K. or U.S.A. Government about these flying saucers which are often seen in the sky and the Government of India's views in the matter?

**Shri K. D. Malaviya:** There are various reports and interpretations of this phenomena appearing in the newspapers and books from time to time. But the Government cannot say anything about it in an authentic way.

**Shri G. P. Sinha:** May I know what step was taken by Government to verify the newspaper reports?

**Shri K. D. Malaviya:** It is not worth it to take all the trouble to verify it because we think there is not much behind it.

**Dr. Suresh Chandra:** May I know whether Government are aware about the existence of flying saucers in this country?

**Shri K. D. Malaviya:** As I have said, we have read about it in the newspapers.

#### OFFICIAL DRESS

\*2362. **Shri Shree Narayan Das:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 586 on the 7th September, 1954 and state how far the suggestions made by Government regarding dress are being followed by all categories of Government servants?

**The Minister of Home Affairs (Pandit G. B. Pant):** They are being followed generally by Government Servants of all categories.

**Shri Shree Narayan Das:** May I know whether any time-limit has been fixed by which the officers are expected to conform to these suggestions made by Government and fully implement them?

**Pandit G. B. Pant:** As soon as they may make it possible to adjust to the new conditions.

**Dr. Lanka Sundaram:** Is the hon. Minister aware of a series of permutations and combinations of colours resorted to by officers when they appear at functions and, if so, does he propose to stop it?

**Pandit G. B. Pant:** I am not familiar with these things very much.

**Shri G. P. Sinha:** May I know whether Government is proposing to make it compulsory for government servants getting more than five hundred rupees to wear khadi?

**Pandit G. B. Pant:** We rely more on good sense and patriotism than on compulsion.

#### RELIEF TO ANDAMAN RESIDENTS

\*2363. **Shri Keshavalingar:** Will the Minister of Home Affairs be pleased to state:

(a) whether the amount of 7 lakhs earmarked for rendering relief to the sufferers of the Japanese occupation in Andaman Islands has been disbursed; and

(b) if so, when and for what purpose?

**The Minister of Home Affairs (Pandit G. B. Pant):** (a) and (b). An amount of five lakhs was sanctioned for this purpose towards the close of last year. The Chief Commissioner had fixed 1st May 1956 as the last date for receiving applications and some two thousand applications have been received and are being examined. It is expected that the budget provision of 3.5 lakhs made this year will be utilised within current financial year.

**Shri Shree Narayan Das:** May I know the forms in which this relief will be given to the persons concerned?

**Pandit G. B. Pant:** It will be given in cash.

**Mr. Speaker:** Shri Keshavaiengar.

**Shri Keshavaiengar:** I wanted to know the nature of the relief, and it has been answered.

**Pandit G. B. Pant:** The nature of the relief is that amounts up to Rs. 3,000 may be given to each of the applicants, one-third by way of grant and two-thirds being repayable in easy instalments.

**प्रतिरक्षा मंत्रालय में धार्मिक अध्यापकों**

\*२३६४. श्री भक्त दर्शन : क्या प्रतिरक्षा मंत्री इस समय प्रतिरक्षा मंत्रालय में काम करने वाले विभिन्न धर्मों के धार्मिक अध्यापकों की संख्या बताने वाला एक विवरण टेबल पर रखने और यह बताने की कृपा करेंगे कि :

(क) उनकी भरती, योग्यताओं, वेतनों और छुट्टी के नियम क्या हैं;

(ख) क्या उनकी मांगों और शिकायतों के बारे में सरकार को कोई ज्ञापन प्राप्त हुआ है; और

(ग) यदि हां, तो उस पर क्या निर्णय किया गया ?

**प्रतिरक्षा उपमंत्री (सरदार मजीठिया) :**

(क) एक विवरण सभा-पटल पर रख दिया गया है। [बैलिये परिशिष्ट १४ अनुबंध सं० ११]

(ख) जी हां।

(ग) धार्मिक शिक्षकों की मांगों और शिकायतों पर विचार किया गया। और उनकी योग्यता तथा उनके द्वारा किये जाने वाले कामों के अनुसार उनकी नौकरी के वर्तमान टर्म और कण्डीशन बिल्कुल ठीक समझे गये।

**श्री भक्त दर्शन :** इस विवरण से ज्ञात होता है कि ईसाई धार्मिक अध्यापकों अर्थात् पादरियों को १०० रुपये मासिक वेतन दिया जाता है जब कि अन्य धार्मिक अध्यापकों को केवल ३५ रुपये मासिक वेतन दिया जाता है। क्या मैं जान सकता हूँ कि यह अन्तर क्यों है और क्या धर्म-निरपेक्ष राज्य में—सैकुलर स्टेट में—यह अन्तर उचित है ?

**सरदार मजीठिया :** यह ठीक है और यह फ्रक जरूर है और यह शुरू से ही चला आ रहा है और उसकी वजह यह थी कि पादरियों को ग्राम तौर पर ज्यादा अच्छे कपड़े पहनने पड़ते हैं और उनका खर्च ज्यादा होता है। इस लिये उनको ज्यादा तनस्वाह दी गई।

**श्री भक्त दर्शन :** धार्मिक अध्यापकों की ओर से जो मांगें रखी गयी थीं उन में से सब से महत्वपूर्ण ये थीं कि उनके पद को पेन्शनेबल कर दिया जाये, उन का स्टेटस जूनियर कमिशनड आफिसर्स के समान कर दिया जाये और जब वे छुट्टी पर जाते हैं, तो उन को यात्रा का भत्ता दिया जाय अर्थात् उन को रेलवे वारंट दिया जाये। मैं यह जानना चाहता हूँ क्या इन मांगों के बारे में अन्तिम निर्णय कर लिया गया है या अभी कोई आशा की जा सकती है ?

**सरदार मजीठिया :** हम ने इस बारे में परा विचार किया है और हम इस नतीज पर पहुंचे हैं, 'कजो तस्वाह मिल रही', वह मुनासिब है।

**Shri B. S. Murthy :** May I know whether the Government has considered the taking of the services of *padiris* to be lent by missions and also Hindu religious teachers to be given by religious institutions instead of giving them salaries, etc.?

**Sardar Majithia :** That is a suggestion which can be considered.

**श्री बी० डी० पांडे :** श्रीमान मंत्री जी ने कहा कि पादरी साहब अच्छी पोशाक पहनते हैं। अगर हिन्दुस्तानी अच्छी पोशाक पहनें तो क्या उनको भी ज्यादा तनस्वाह दी जायेगी ?